

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/90/95/AMR/2022	Main Case	95 of IBC	Central Bank of India Vs Mrs. Gajjarapu Naga Radhika Devi & M/s Sri Ananda Lakshmi Narasimha Industries Private Limited
	IA(IBC)/175/2023	Reg. 22 of IBBI (Insolvency Resolution Process) Regulations, 2019	M. Kumar, RP Vs. Gajjarapu Naga Radhika Devi, PG and M/s Sri Ananda Lakshmi Narasimha Industries India Private Limited

ORDER

IA(IBC)/175/2023:

Mr.Madasa Kumar, RP present in person. The RP shall issue notice to the personal guarantor by informing the next date of hearing and file memo of compliance well before the next date of hearing. List the matter on 12.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN